NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)



HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.10.2017. AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA)/151/230/HDB/2017
NAME OF THE COMPANY	Harika Drugs Private Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. B. Rajn for V. S. Rajn For pelitines	Bolivate	Vbrajn 1@ gonul. an 98491 20942	ale
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Apparen sh	Chsc	78487 47-808	N
for Rolling			

Enclosed Order Sheet

Heard Shri V.B. Raju, Learned Counsel for the Petitioner and Shri B. Appa Rao, Learned CGSC for RoC & RD.

Post the case on 27.10.2017 for final hearing.

Member (T)

Member (

Bm